

reply given to Unstarred. Question No. 3449 on December 12, 1991 and state:

(a) the particulars of the foreign oil companies with whom discussions were held for oil exploration in India;

(b) the outcome of the talks held;

(c) the companies with whom agreement has been concluded; and

(d) the terms and conditions thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) to (d). While discussions were held with various foreign oil companies, the last date for submitting bids for the Fourth Round of bidding is 15th April, 1992.

405-06
Shortfall in Crude Oil Production

612. SHRI DATTATRAYA BANDARU:
SHRI DEVENDRA PRASAD YADAV:
SHRI SRIKANTA JENA:
SHRI NITISH KUMAR:
SHRI MOHAN SINGH:
SHRI MUMTAZ ANSARI:
SHRI M.V. CHANDRASHEKARAMURTHY:
SHRIMATI RITA VERMA:
SHRI ANNA JOSHI:
SHRI V. SREENIVASA PRASAD:
SHRIMATI MAHENDRA KUMARI:
SHRI VIJAY NAVAL PATIL:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there has been a steep fall in crude oil production during 1991-92;

(b) if so, the details thereof and the

reasons therefor;

(c) whether substantial fall is anticipated during 1992-93 also;

(d) if so, the details thereof;

(e) the estimated quantity of crude oil proposed to be imported during 1992-93 and the cost thereof; and

(f) the steps being taken to increase the crude oil production?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) to (d). There has been decline in crude oil production during 1991-92. The main reasons include reservoir constraints, strike, law and order problems, slippage of projects etc. The production is likely to decline further during 1992-93.

(e) As per estimates approximately 27 MT of crude oil would require to be imported during 1992-93. Its cost would depend upon the prices in the international market.

(f) A number of oil field development projects have been taken up to augment crude oil production in the country.

Crime in Delhi 406-

613. SHRI DATTATRAYA BANDARU:
SHRIMATI KRISHNENDRA KAUR (DEEPA):
SHRI RAM VILAS PASWAN:
SHRI RAJNATH SONKAR SHASTRI:
SHRI RAM NAGINA MISHRA:
SHRI ANNA JOSHI:
SHRIMATI MAHENDRA KUMARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been an increase in the rate of crime in Delhi during 1991;

(b) if so, the reasons therefor;

(c) the number of cases of kidnappings, murders, attempted murders, robberies, dacoities and riots which took place in Delhi during 1991 and how these compare with the figures for the preceding two years;

(d) the number of cases in which action has been taken against the guilty persons;

(e) the number of cases in which the culprits have not been apprehended so far; and

(f) the corrective measures being taken to check the crime in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): (a) There has been an increase in the overall crime during as compared to the corresponding period last year.

(b) The main reasons for the increase in the crime are rapid urbanisation and increase in population.

(c) to (e). The information is contained in the enclosed statement

(f) The steps taken by the Govt. to curb crime include increased patrolling; posting of pickets at strategic points; strengthening of intelligence; frequent raids at the hideouts of criminals; increased surveillance; coordination meetings with the officials of the neighbouring States; training of police officers in handling modern weapons; and modernisation of communication not work

STATEMENT

Sl. No.	Year	Cases reported	Cases Cancelled	Cases admitted	Cases worked out	Cases put into Court	Cases ended in conviction	Cases ended in acquittal	Cases pending trial	Cases pending investigation	Cases Untraced
1	2	3	4	5	6	7	8	9	10	11	12
KIDNAPPING											
1.	1989	644	314	330	215	208	12	21	175	4	118
2.	1990	657	313	344	228	210	6	5	199	23	111
3.	1991	658	245	413	222	115	—	1	114	254	44
MURDER											
1.	1989	351	7	344	244	2	21	221	5	95	
2.	1990	394	12	382	282	269	1	6	262	36	77
3.	1991	496	10	486	355	274	—	—	274	192	20
ATTEMPT TO MURDER											
1.	1989	367	8	359	337	2	13	322	—	22	
2.	1990	387	9	378	351	336	1	2	333	17	25
3.	1991	501	1	500	343	230	—	—	230	259	11

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1	2	3	4	5	6	7	8	9	10	11	12
ROBBERY											
1.	1989	214	7	207	131	131	4	4	123	—	76
2.	1990	224	3	221	151	150	1	3	146	6	65
3.	1991	284	6	278	187	193	1	1	132	130	15
DACOITY											
1.	1989	15	—	15	12	12	—	—	12	—	3
2.	1990	21	—	21	17	17	—	—	17	—	4
3.	1991	33	—	33	27	23	—	—	23	9	1
RIOTS											
1.	1989	150	2	148	127	126	—	4	122	2	20
2.	1990	301	3	298	224	207	—	—	207	20	71
3.	1991	329	2	327	200	92	—	—	92	222	13